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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/180/2016  
NAME OF THE PETITIONER(S) : A.K. Mansoor  
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3  
others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M.ROSHAN AIR	R1 to R3	H. R. R. R.
	SOY A.R. RANANATHAN	Counsel for Petitioner	Arjun
2.	A.M. Sridharan		

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the parties are making efforts to settle the matter. Both the counsels prayed for time to make submissions regarding the outcome of the settlement talks. Time is enlarged at request. Put up on 05.03.2018.

sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc